

TRIPURA GAZETTE



Published by Authority

EXTRAORDINARY ISSUE

Agartala, Saturday, February 1, 2020 A. D. Magha 12, 1941 S. E.

PART--II-- Advertisements, Notices

**GOVERNMENT OF TRIPURA
OFFICE OF THE REGISTRAR OF COOPERATIVE SOCIETIES**

No.F 2-2954/RGN/COOP/2019/25,814-19

Dated, Agartala, the 7/12/2019.

CERTIFICATE OF REGISTRATION.
REGISTRATION NO – 2954.

In the office of the Registrar of Co-operative Societies, under the Tripura Co-operative Societies Act, 1974.

In the matter of the application for Registration of a Cooperative Society named "UTTAR RANGAMURA FISHERY CO-OPERATIVE SOCIETY LTD." Vill:-Uttar Rangamura, P.O- Rangamura, Belonia, South Tripura District, Tripura, Pin-799153.

I do hereby certify that pursuant to provisions contained in section 9 of the Tripura Cooperative Societies Act-1974, a society under the title of "UTTAR RANGAMURA FISHERY CO-OPERATIVE SOCIETY LTD." along with the Bye-Laws filed by the said society has been registered as a Co-operative Society with limited liability on this **5th** day of December two thousand and Nineteen.

The area of operation of the society so registered shall be confined to Uttar Rangamura Gram Panchayet Area.


Registrar of Co-operative Societies,
Government of Tripura.